

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:-

THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

AND

THE HONOURABLE MR.JUSTICE SHAJI .P. CHALY

THURSDAY, THE 2ND DAY OF APRIL, 2020/13TH CHAITHRA, 1942

W.P(CR) 68 OF 2020

PETITIONER:

Jeetha Agnes, aged 44 years, W/o.Francis,
Chalichan House, Kannamaly P.O, Kochi – 682008.

By Adv. Sri. C. RAJENDRAN

RESPONDENTS

1. Union of India, represented by its Secretary to Government, Ministry of Finance, Department of Revenue, New Delhi – 110001.
2. The Joint Secretary to Government of India, Ministry of Finance, Department of Revenue, 6th Floor, B Wing, JanpathBhavan, Janpath, New Delhi – 110 001.
3. The Superintendent, Central Prison, Poojapura, Thiruvananthapuram -695 012.
4. Senior Intelligence Officer, Directorate of Revenue Intelligence, Cochin Zonal Unit, Palarivattom, Ernakulam – 682 025.

By Smt. Daya Sindhu Shreehari CGC R1 and R2

Shri Suman Chakravarthy, Public Prosecutor

This Writ Petition (Criminal) coming up for orders on 02/04/2020 and on the same day the court passed the following:-

A.K. JAYASANKARAN NAMBIAR & SHAJI P. CHALY, JJ.

W. P. (CRL) 68 OF 2020

Dated this the 2nd day of April, 2020

O R D E R

A.K.Jayasankaran Nambiar, J.

After hearing the learned counsel for the petitioner for some time, we find that this is a matter which requires a detailed hearing. We feel it appropriate to post the matter on 17.4.2020 for further consideration.

A.K. JAYASANKARAN NAMBIAR, JUDGE

SHAJI P. CHALY, JUDGE

ms/2/4/2020